

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-111/2012/6778/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 28<sup>th</sup> July, 2023.

Sub: **Casual leave.**

Ref:- Your Letter No. DJN/5904, dtd. 18.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.07.2023, alongwith station leave permission, with the official vehicle**, has been granted. The Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next senior most Judicial officer at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-111/2012/6779/A dated** 28/07/23.

Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*R*